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(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	7	140874407211	1	203452440	3.68	114329887753	0	26341067018	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	2842	1817744931	1403	452151108	8.18	0	802715449	562878374	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	10	16487241569	3	4480912	0.08	0	11234	16482749423	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	296	7229107073	249	4864603405	88.05	0	684171323	1680332345	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	18	23155385846	3	278000	0.01	0	2170580634	20984527212	<u>Annexure 9</u>
Total		3173	189563886630	1659	5524965865	100.00	114329887753	3657478640	66051554372	